

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2018.**

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

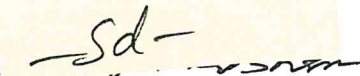
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

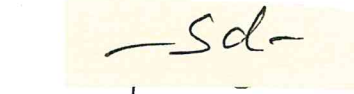
Present:

Mr. Rajeev Kumar, Mr. Manoj Kulshrestha, Mr. Rahul
Kumar, Advocates for the Petitioner
Advocate for the Respondent.

ORDER

Present application has been filed by a set of flat allottees under Section 60
(5) of IBC. Learned counsel for the RP accepts the notice and requests for time
to file the reply. Let the same be filed within one week with a copy in advance to
the other side. To come up for argument on 5th November, 2018.


(Deepa Krishan)
Member (T)


(Dr. Deepti Mukesh)
Member (J)